

ORISSA HIGH COURT**FILING REPORT AS ON :23/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009366/2022	MANAS @ DEEPAK NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	HINDOL /127 /2022 () //
2	BLAPL/0009367/2022	AKASH SENAPATI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	SONEPUR /136 /2022 () //
3	BLAPL/0009368/2022	FORMEN BENIA VS STATE OF ODISHA	SACHIDANANDA DASH VS	SUNABEDA /128 /2022 () //
4	BLAPL/0009369/2022	BAIKUNTHA BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /61 /2022 () //
5	BLAPL/0009370/2022	SUSHANTA PARICHHA VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /159 /2022 () //
6	BLAPL/0009371/2022	GANESH @ GANI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	NAYAGARH SADAR /85 /2022 () //
7	BLAPL/0009372/2022	BENNELA UMASHAKAR @ V. UMA SHANKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /57 /2022 () //
8	BLAPL/0009373/2022	BHAGABAN SAHOO @ SARA KARI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	JODAPADAR /54 /2022 () //
9	BLAPL/0009374/2022	CHAITANYA DANGIRI @ GORIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KAKIRIGUMMA /18 /2020 () //
10	BLAPL/0009375/2022	SIBARAM PRADHAN @ SHIBA SANKAR PRADHAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	NAKTIDEUL /59 /2021 () //
11	BLAPL/0009376/2022	AMOD PANDEY VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /161 /2021 () //

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12	BLAPL/0009377/2022	RAJESH KANTA VS STATE OF ODISHA	MANORANJAN PADHY VS	SUNABEDA /135 /2020 () //
13	BLAPL/0009378/2022	JYOTSHNARANI @ JYOTSHNA MAYEE MOHAPATRARAMESH CHANDRA MAHARANA VS STATE OF ODISHA	VS	BHARATPUR PS /112 /2022 () //
14	BLAPL/0009379/2022	SUBASH KUMAR PASWAN VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	BANGRIPOSI /152 /2022 () //
15	BLAPL/0009380/2022	SANTOSH KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /164 /2022 () //
16	BLAPL/0009381/2022	AKASH @ PADMANAV MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /136 /2022 () //
17	BLAPL/0009382/2022	RAJU KUMAR @ RAJU KUMAR THAKUR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JODA /204 /2022 () //
18	BLAPL/0009383/2022	BELARSEN NAIK VS STATE OF ODISHA	LAXMAN PRADHAN VS	HARABHANGA /58 /2022 () //
19	BLAPL/0009384/2022	ISRAEL SENAPATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /131 /2022 () //
20	BLAPL/0009385/2022	HARISANKAR PASWAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	NABARANGAPUR TOWN /89 /2021 () //
21	BLAPL/0009386/2022	KAILASH MALLICK @ KAILASH CH. MALLICK VS STATE OF ODISHA	ABHIMANYU PARIDA VS	BADAMBADI /194 /2022 () //
22	BLAPL/0009387/2022	ASWINI KUMAR DHAL VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	JAKHAPURA /111 /2020 () //
23	BLAPL/0009388/2022	DILLIP SAMAL	PANCHANAN PANIGRAHI	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009389/2022	DIPU @ JAJATI KESHARI SINGH	NIRANJAN LENKA	BARIPADA SADAR /73 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009390/2022	PRADEEP KUMAR LENKA	UDIT RANJAN JENA	SORO /458 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009391/2022	ABHAYA KUMAR BAG @ ABHAYA KUMAR @ AYA BANGALABARICOPAL	BHAKANABHARGOPAL	DHARAMGARH /126 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009392/2022	PARSURAM KHILLA @ KHILLO @ PARSU	ARJEET MISHRA	BOIPARIGUDA /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009393/2022	MANGALA HIMIRIKA @ DEBURU	BISWAJIT RANJAN TRIPATHY	BANDHUGOAN /25 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009394/2022	JUMA @ MAHAMMAD ABU NASAR	DALIRANI BEHURAY	DHARMASALA /512 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009395/2022	ABANI KUMAR PATI	JAYAKRISHNA MOHAPATRA	BARIPADA TOWN /750 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009396/2022	NANDI MEHER	SHIVSANKAR MOHANTY	KANTAMAL /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009397/2022	BHOLA MUNDA	JULU KHANSAMA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009398/2022	SEKH RAJAN	SATYA RANJAN MULIA	MALGODOWN /204 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009399/2022	ANU KHAN	D.MITRA	BADAMBADI /212 /2022
		VS	VS	()

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35	BLAPL/0009400/2022	STATE OF ODISHA ROSHAN SHARMA VS	SUSANTA KUMAR SAHU VS	// DUNGURIPALI /115 /2022 ()
36	BLAPL/0009401/2022	STATE OF ODISHA A. GANAPATI RAO VS	SULOCHANA PATRO VS	// BERHAMPUR TOWN /175 /2022 ()
37	BLAPL/0009402/2022	STATE OF ODISHA SIDDHANTA BEHERA VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /738 /2022 ()
38	BLAPL/0009403/2022	STATE OF ODISHA SOBARAN KUSHWAH VS	ARUN KUMAR BUDHIA VS	// / /0 ()
39	BLAPL/0009404/2022	STATE OF ODISHA NARAYAN MOHARANA VS	ASIT KUMAR JENA VS	// BYREE /151 /2022 ()
40	BLAPL/0009405/2022	STATE OF ODISHA ASLAM HUSSAIN VS	ASIT KUMAR JENA VS	// DHARMASALA /485 /2022 ()
41	BLAPL/0009406/2022	STATE OF ODISHA NRUSINGHA CHARAN SANDHIBIGRAHA VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /738 /2022 ()
42	BLAPL/0009407/2022	STATE OF ODISHA BIPIN KUMAR PRADHAN @ BAPINA KUMAR PRADHAN @ BAPINA KUMAR PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH /65 /2022 ()
43	BLAPL/0009408/2022	STATE OF ODISHA RAKESH KUMAR BARIK @ PAPU VS	AMITAV TRIPATHY VS	// NAYAGARH /65 /2022 ()
44	BLAPL/0009409/2022	STATE OF ODISHA ABINASH SWAIN VS	ASIT KUMAR JENA VS	// / /0 ()
45	BLAPL/0009410/2022	STATE OF ODISHA BICHITRA MANDAL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// BAIDYANATHPUR /18 /2022 () //

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46	BLAPL/0009411/2022	PURANDAR KUMBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /97 /2022 () //
47	BLAPL/0009412/2022	HEMANTA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /70 /2019 () //
48	BLAPL/0009413/2022	LAXMI DAS VS STATE OF ODISHA	PRONOY MOHANTY VS	/ /0 () //
49	BLAPL/0009414/2022	SADHU SORENG VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SUNDARGARH SADAR /94 /2019 () //
50	BLAPL/0009415/2022	SUBASH SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL TOWN /133 /2022 () //
51	BLAPL/0009416/2022	BINOD NAIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	DORAGUDA PS /56 /2022 () //
52	BLAPL/0009417/2022	DILIP KHORA @ DILLIP MUDULI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /79 /2022 () //
53	BLAPL/0009418/2022	TIKI @ HRUSHIKESH PATANAIAK @ HRUSHIKESH PASTANAYAK VS STATE OF ODISHA	STANAYAK VS	JARADA /268 /2020 () //
54	BLAPL/0009419/2022	PABAN PATRA VS STATE OF ODISHA	DIGAMBAR SETHI VS	JHUMPURA /84 /2022 () //
55	BLAPL/0009420/2022	SANKAR @ PAPU NAYAK VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	KHANDAGIRI P.S. /524 /2020 () //
56	BLAPL/0009421/2022	CHIRANJIBI JENA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	KEONJHAR TOWN /212 /2022 () //
57	BLAPL/0009422/2022	RAJENDRA BHOI	UPENDRA KUMAR SAMAL	BARGAON /102 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009423/2022	TINKU @ BISWAJIT SAMAL	B.N.SAMANTARAY	DHARMASALA /512 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009424/2022	DAYANIDHI MAHAPATRA	BISWAJIT PASAYAT	FATEGARH /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009425/2022	PRASANTA PADHAN	NISHIKANTA MISHRA	SASON /188 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009426/2022	SAMIR @ SAMEER BAGH @ KABJA	ARJEET MISHRA	JEYPORE TOWN /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009427/2022	GAMEL SITANA @ GEMELI SITANA	DIPTI RANJAN BHOKTA	POTTANGI /66 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0009428/2022	SAMPAD KUMAR MOHANTY	DILLIP KUMAR MOHANTY	NANDAPUR /20 /2018
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009429/2022	KISHAN BALIARSING	BIBHU PRASAD MOHANTY	KHURDA MODEL /75 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0009430/2022	BAPI @ BHISMAJIT PATTNAIK	YEESHAN MOHANTY	TOMANDO /22 /2017
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0009431/2022	MAMULI @ SUJIT SAHU	SUBRATA PANDA	RASOL /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000474/2022	M/S. LINGARAJ BISCUITS PVT. LTD.	ADV.	//
		VS	VS	()
		STATE OF ORISSA		//
68	CMAPL/0000475/2022	RAJENDRA PATTNAIK	ADV.	//
		VS	VS	()

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69	CMAPL/0000476/2022	STATE OF ODISHA RAJ KISHORE NANDA VS	ADV VS	// // 0
70	CMAPL/0000477/2022	STATE OF ODISHA PINTU THAKKAR VS	ADV VS	// // 0
71	CMAPL/0000478/2022	JHARSUGUDA MUNICIPALITY BENUDHAR JENA VS	ADV. VS	// // 0
72	CMAPL/0000479/2022	BHAGABAN JENA SAMBIT PADHI VS	ADV. VS	// // 0
73	CMAPL/0000480/2022	UNION OF INDIA SMRUTIJHARA MOHANTY VS	ADV. VS	// // 0
74	CMAPL/0000481/2022	ANSUMAN PATTNAIK@SAI RADHAGOBINDA SAHU VS	ADV. VS	// // 0
75	CMAPL/0000482/2022	STATE OF ODISHA RADHA GOBINDO SAHU VS	ADV. VS	// // 0
76	CMAPL/0000483/2022	STATE OF ODISHA SATYANARAYANA SAHU VS	ADV VS	// // 0
77	CMAPL/0000484/2022	STATE OF ODISHA SATYA NARAYANA SAHU VS	ADV. VS	// // 0
78	CMAPL/0000485/2022	STATE OF ODISHA PRADEEP KUMAR PADHY VS	ADV. VS	// // 0
79	CMP/0000935/2022	STATE OF ODISHA SAUDAMINI SAHOO VS PAKEI SAHOO	BANSHIDHAR BAUG VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMP/0000936/2022	BINESH PRASAD SINGH VS PRAMOD PRASAD SINGH	SANTOSH KUMAR SAMANTARAYA VS	// 0 //
81	CMP/0000937/2022	RADHABALLAVA MEHER VS DHANAMATI MEHER	HEMANTA KUMAR ROUT VS	// 0 //
82	CONTC/0005961/2022	PITAMBAR ROUT VS ARCHANA PATNAIK, I.A.S	ADV VS	// 0 //
83	CONTC/0005962/2022	MINAKHI NANDA VS SANGRAM KESHARI MAHAPATRA, DIRECTOR OF SECONDARY EDU, ODISHA	ADV VS	// 0 //
84	CONTC/0005963/2022	ARUNA KUMAR ROUT VS SATYABRATA SAHU, I.A.S.	SANJIB MOHANTY VS	// 0 //
85	CONTC/0005964/2022	SHRIMATI KHUNTIA VS AJAYA KUMAR MOHANTY, ENFORCEMENT OFFICER, C.M.C	SAROJANANDA MISHRA VS	// 0 //
86	CONTC/0005965/2022	SANJU DEI VS NIKHIL PAVAN KALYAN, COMMNR., C.M.C	ADV VS	// 0 //
87	CONTC/0005966/2022	KRISHNA JOSHI VS GHANASHYAM MAHANTA, A.O. CUM-A.C. OF FOREST, KEONJHAR	SANTOSH KUMAR DWIVEDI VS	// 0 //
88	CONTC/0005967/2022	BALARAM SAMAL VS ANJANA PANDA	PRASANTA KUMAR TRIPATHY VS	// 0 //
89	CONTC/0005968/2022	SANJIT KUMAR BINDHANI VS SOLINI PANDIT, IAS	ADV. VS	// 0 //
90	CONTC/0005969/2022	RANJANA KAR VS NIKUNJA BIHARI DHALA, PRINCIPAL SECY, H AND FW DEPT	ADV VS	// 0 //
91	CONTC/0005970/2022	SUDARSAN MANDINGI	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CONTC/0005971/2022	SRIDHAR NAYAK, CHIEF CONSTRUCTION ENGINEER, SUNABEDA ANNAPURNA SAHOO	SUKANTA KUMAR NAYAK	//
		VS	VS	()
93	CONTC/0005972/2022	SUSHANTA SUTAR, TAHASILDAR, CHANDBALI KSHIROD KUMAR SAHOO	ADV	//
		VS	VS	()
94	CONTC/0005973/2022	SATYABRATA SAHU, I.A.S. SUBASH CHANDRA NAYAK	ADV	//
		VS	VS	()
95	CRLA/0000848/2022	PRADEEP KUMAR SAMAL, ENGINEER IN CHIEF, RURAL WORK NIRANJAN DALEI	ASHOK JENA	ATHGARH /182 /2022
		VS	VS	()
96	CRLA/0000849/2022	STATE OF ODISHA KARTIKA JENA	APARESH BHOI	NILGIRI /206 /2016
		VS	VS	()
97	CRLMC/0002726/2022	STATE OF ODISHA BIRAJA PRADHAN@BIRAJA SAHOO	PRIYA RANJAN SINGH	BANARAPAL /59 /1997
		VS	VS	Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *)
98	CRLMC/0002727/2022	STATE OF ODISHA BIRA BARADA	AKSHAYA KUMAR SAHOO	GR/0000379/1997
		VS	VS	RANPUR /145 /2013
99	CRLMC/0002728/2022	STATE OF ODISHA BIJU@BIJAYA PRADHAN	TANMAYA KUMAR MOHANTY	
		VS	VS	()
100	CRLMC/0002729/2022	STATE OF ODISHA RABINDRA NATH NAYAK	SATYABRATA SUTAR	//
		VS	VS	KISSANNAGAR PS /133 /2016
101	CRLMC/0002730/2022	STATE OF ODISHA MAHESWAR MALLICK@MAHIA@MANOJ KUMAR SAMAL	MANOJ KUMAR SAMAL	//
		VS	VS	/ /0
102	CRLMC/0002731/2022	STATE OF ODISHA SUBASH NAIK	SURESH KUMAR JENA	
		VS	VS	COLLIERY /9 /2000

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMC/0002732/2022	STATE OF ODISHA CHANDRA SEKHAR MISHRA VS PRIYANKA PANDA	UMA CHARAN MISHRA VS	// / /0 ()
104	CRLMC/0002733/2022	SANTOSH BUXI@TULU BUXI@SANTOSH KUMAR BOKSOTA JENA VS	SUMIT SHEKHAR PATTANAİK VS	// BALLIGUDA /224 /2007 ()
105	CRLMC/0002734/2022	STATE OF ODISHA SATYA PRAKASH MOHANTY@BUBU MOHANTY VS	SUMIT SHEKHAR PATTANAİK VS	// BADAMBADI /123 /2020 ()
106	CRLMC/0002735/2022	STATE OF ODISHA PREETAM PATNAİK VS SHOBHANA MOHANTY	UMA CHARAN MISHRA VS	// KHANDAGIRI P.S. /459 /2016 ()
107	CRLMC/0002736/2022	NIHAR RANJAN DAS VS	SUKANTA KUMAR NAYAK VS	// KUAKHIA /130 /2022 ()
108	CRLMC/0002737/2022	STATE OF ODISHA CHAMAN NAYAK VS	SK. ZAFARULLA VS	// CHITRAKONDA /168 /2021 ()
109	CRLMC/0002738/2022	STATE OF ODISHA DURGASI KESAB RAO VS	S.S. RAO VS	// PARLAKHEMUNDI /55 /2021 ()
110	CRLMC/0002739/2022	STATE OF ODISHA BALARAM BEHERA VS	BHARAT BHUSAN ROURAY VS	// KALIAPANI /85 /2018 ()
111	CRLMC/0002740/2022	STATE OF ODISHA PRATIMA SETHI VS	SIDHESWAR RATH VS	// JATNI P.S. /329 /2019 ()
112	CRLMC/0002741/2022	STATE OF ODISHA SANKAR PRUSTY VS	BASANTA KUMAR DAS VS	// HINJILI (ASKA) /38 /2017 ()
113	CRLMC/0002742/2022	STATE OF ODISHA SOMANATH BHUJABALA@PAKU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BASELI SAHI PS /258 /2020 ()

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114	CRLMC/0002743/2022	BASUDEV PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MAHILA P.S.(BBSR) /10 /2002 () //
115	CRLMP/0001984/2022	SK.ABBAS VS SUPERINTENDENT OF POLICE,KENDRAPARA	NIRANJAN PRASAD PATRA VS	/ /0 () //
116	CRLMP/0001985/2022	BISWANATH GIRI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	/ /0 () //
117	CRLMP/0001986/2022	RAMESH KUMAR BEHERA VS STATE OF ODISHA	SARFARAZ AHMED VS	/ /0 () //
118	CRLMP/0001987/2022	MOULANA MD HABIBULLA VS STATE OF ODISHA	SARFARAZ AHMED VS	/ /0 () //
119	CRLMP/0001988/2022	CHITTA RANJAN MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	/ /0 () //
120	CRLMP/0001989/2022	ANOOP DEY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	/ /0 () //
121	CRLMP/0001990/2022	BHIMSEN GAJENDRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
122	CRLMP/0001991/2022	HEMANTA KUMAR SENAPATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
123	CRLMP/0001992/2022	RAJIB KUMAR MEHER VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
124	CRLMP/0001993/2022	BHARGABI MOHARANA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	/ /0 () //
125	CRLMP/0001994/2022	MITARANI MALIK	KUNJA SUNDAR DAS	/ /0

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		VS	VS	()
126	CRLREV/0000454/2022	STATE OF ODISHA GOBINDA MAHANA	M. BALAKRISHNA RAO	// BAMBARI /126 /2021
		VS	VS	()
127	CRLREV/0000455/2022	STATE OF ODISHA MRUTYUNJAY SENAPATY	NIRANJAN SINGH (1)	// //0
		VS	VS	()
128	FAO/0000371/2022	P. DHARMA RAO SAPAN KUMAR PANDA	SIDHARTHA SWAIN	// //
		VS	VS	()
129	FAO/0000372/2022	STATE OF ODISHA RANJAN KUMAR MOHAPATRA	SIDHARTHA SWAIN	// //
		VS	VS	()
130	FAO/0000373/2022	STATE OF ODISHA BIJAYA KUMAR ROUT	DAYANANDA MOHAPATRA	// //
		VS	VS	()
131	LAA/0000049/2022	STATE OF ODISHA RABINDRA KISHORE SRICHANDAN	DEBASIS TRIPATHY	// //
		VS	VS	()
132	MACA/0000487/2022	LAND ACQUISITION COLLECTOR, CUTTACK PUJARANI DAS	DHANANJAYA MUND	// //
		VS	VS	()
133	MACA/0000488/2022	PRABIN KUMAR JENA SABITREE DALAI	SUSANT KUMAR MOHANTY	// //
		VS	VS	()
134	RPFAM/0000234/2022	UDAYANATH BEHERA GANESWAR DASH	DEBASNAN DAS	// //
		VS	VS	()
135	RPFAM/0000235/2022	PRATIMA PANI SARADA PRASAD MISHRA	DEBASIS TRIPATHY	// //
		VS	VS	()
136	TRPCRL/0000083/2022	PRATIMA DEVTA@MISHRA DIPTI RANJAN DASH	DILIP KUMAR SAHU	// //0
		VS	VS	()

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137	WA/0001270/2022	LIPI RANI CHAND STATE OF ODISHA VS	AMIYA KUMAR MISHRA, AGA VS	// // ()
138	WA/0001271/2022	PRANATI PANDA SANKAR SAMAL VS	DINESH KUMAR PATRA VS	// // ()
139	WA/0001272/2022	STATE OF ODISHA STATE OF ODISHA VS	RABI NARAYAN MISHRA, AGA VS	// // ()
140	WP(C)/0025104/2022	MANAS RANJAN SAHOO SATYA NARAYAN SASMAL VS	BIKRAM PRATAP DAS VS	// // ()
141	WP(C)/0025105/2022	STATE OF ODISHA UMAKANTA RATH VS	BIKRAM PRATAP DAS VS	// // ()
142	WP(C)/0025106/2022	STATE OF ODISHA KRUSHNA CHANDRA BEJA VS	BIKRAM PRATAP DAS VS	// // ()
143	WP(C)/0025107/2022	STATE OF ODISHA TIKELAL KUMBHAR VS	ANIL KUMAR DAS VS	// // ()
144	WP(C)/0025108/2022	STATE OF ODISHA SUNIL KUMAR DHAL VS	DINABANDHU NAYAK VS	// // ()
145	WP(C)/0025109/2022	THE ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, CUTTACK M/S KANDOI TRANSPORT LTD., CUTTACK VS	UPENDRA KUMAR SAMAL VS	// // ()
146	WP(C)/0025110/2022	UNION OF INDIA HRUSHIKESH NAIK VS	LALIT SAHU VS	// // ()
147	WP(C)/0025111/2022	STATE OF ODISHA SURYA NARAYAN DASH VS	GOPINATH MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0025112/2022	JYOTI RANJAN ACHARYA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
149	WP(C)/0025113/2022	HAREKRUSHNA ROURAY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
150	WP(C)/0025114/2022	CHINMAY KUMAR SAHOO VS STATE OF ODISHA	KABITA PATRA VS	// 0 //
151	WP(C)/0025115/2022	ARABINDA PATI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
152	WP(C)/0025116/2022	FAKIR CHARAN SWAIN VS THE COMMNR., PROVIDENT FUND, HOWRAH	SAMARENDRA SWAIN VS	// 0 //
153	WP(C)/0025117/2022	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
154	WP(C)/0025118/2022	BANDANA MAHAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
155	WP(C)/0025119/2022	RAJ KISHOR SUR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
156	WP(C)/0025120/2022	DAMBARUDHAR SWAIN VS THE STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
157	WP(C)/0025121/2022	BRUNDABATI KUMBHAR VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
158	WP(C)/0025122/2022	NIRAN HARIJAN VS STATE OF ODISHA	SADASIVA PATRA I VS	// 0 //
159	WP(C)/0025123/2022	KALPANA JENA	SANTOSH KUMAR DWIVEDY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0025124/2022	STATE OF ODISHA NARAYAN LAL	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
161	WP(C)/0025125/2022	STATE OF ODISHA ARUN KUMAR SIAL	SANGRAM KUMAR SINGH	//
		VS	VS	0
162	WP(C)/0025126/2022	UNION OF INDIA TRUPTIMAI BEHERA	SANGRAM KUMAR SINGH	//
		VS	VS	0
163	WP(C)/0025127/2022	UNION OF INDIA NARMADA BEHERA	BIKASH MISHRA	//
		VS	VS	0
164	WP(C)/0025128/2022	STATE OF ODISHA DILLIP KUMAR PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
165	WP(C)/0025129/2022	STATE OF ORISSA NIRJHAR BISWAS	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
166	WP(C)/0025130/2022	SONALI BISWAS SABITA BISWAL	BIBEKANANDA BHUYAN	//
		VS	VS	0
167	WP(C)/0025131/2022	SUBHASHREE BISWAL JUBARAJ DASH	K.K.BHUYAN	//
		VS	VS	0
168	WP(C)/0025132/2022	STATE OF ODISHA SHYAM SUNDAR BAG	ARJUNA CHARANA BEHERA	//
		VS	VS	0
169	WP(C)/0025133/2022	STATE OF ODISHA JADUMANI BHOI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
170	WP(C)/0025134/2022	STATE OF ODISHA SUSHANTA KUMAR JOSHI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0025135/2022	PRINCIPAL SECY. TO GOVT. DEPT. OF H AND UD DEPT., BBSR ASMATUN NISA BIBI VS	SHAIK ABDUL NAYEEM VS	// // 0
172	WP(C)/0025136/2022	THE PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA DR. SACHIDANAND TRIPATHY VS	PRASANTA KU. JOSHI VS	// // 0
173	WP(C)/0025137/2022	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BBSR P.KUMAR VS	SUMAN MOHANTY VS	// // 0
174	WP(C)/0025138/2022	STATE OF ODISHA SASMITA MOHAPATRA VS	SUSHANTA KUMAR JOSHI VS	// // 0
175	WP(C)/0025139/2022	COLLECTOR AND DM, NUAPADA DOCTOR SAHU VS	DEEPALI MAHAPATRA VS	// // 0
176	WP(C)/0025140/2022	UNION OF INDIA RAGHUNATH PATRA VS	ASHOK PATTANAİK VS	// // 0
177	WP(C)/0025141/2022	STATE OF ODISHA RANJIT BISWAL VS	JAJATI KESHARI KHUNTIA VS	// // 0
178	WP(C)/0025142/2022	STATE OF ODISHA BARUN SAHU VS	BHASKAR SAMANTARAY VS	// // 0
179	WP(C)/0025143/2022	STATE OF ODISHA MANAMOHAN TRIPATHY VS	SANJIB MOHANTY VS	// // 0
180	WP(C)/0025144/2022	STATE OF ODISHA ABHIRAM SWAIN VS	SANJIB KUMAR MOHANTY VS	// // 0
181	WP(C)/0025145/2022	STATE OF ODISHA TRIPATI MISHRA VS	SANJIB MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0025146/2022	SANTOSHA KUMAR GAUDA VS THE GOVT. OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
183	WP(C)/0025147/2022	RAMA TIWARI VS THE REGIONAL PROVIDENT FUND COMMNR., SUNDARGARH	PRADEEP KUMAR KHUNTIA VS	// 0 //
184	WP(C)/0025148/2022	SUVENDU KUMAR MISHRA VS R.T.O., BARBIL	K.C.MAJHI VS	// 0 //
185	WP(C)/0025149/2022	MANOJ KUMAR JENA VS R.T.O., CUTTACK	K.C.MAJHI VS	// 0 //
186	WP(C)/0025150/2022	ANJAN KUMAR GHOSE VS R.T.O., BBSR 1	K.C.MAJHI VS	// 0 //
187	WP(C)/0025151/2022	SARPANCH, BARANDUA GRAMPANCHAYAT, BHADRAKA VS STATE OF ODISHA	DEBARAJ KUMAR RATH VS	// 0 //
188	WP(C)/0025152/2022	NARAYAN DASH VS CHIEF GENERAL MANAGER, SBI, BBSR	ANUP UDAYA SENAPATI VS	// 0 //
189	WP(C)/0025153/2022	ABHIRAM PANDA VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
190	WP(C)/0025154/2022	RAMA CHANDRA BEHERA VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
191	WP(C)/0025155/2022	SUBASH CHANDRA MOHARANA VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
192	WP(C)/0025156/2022	MAHANADI COALFIELDS LTD., ANGUL VS SUDARSHAN SAHU	DEBARAJ MOHANTY VS	// 0 //
193	WP(C)/0025157/2022	DURYODHAN ROUT	SATYARANJAN MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0025158/2022	THE COMMNR, LR AND S, ORISSA SAROJINI PANDA	SATYARANJAN MOHAPATRA	//
		VS	VS	0
195	WP(C)/0025159/2022	RAMA DEVI @ MANORAMA PANDA PRAVAKAR DAS	RAMESH CHANDRA SWAIN	//
		VS	VS	0
196	WP(C)/0025160/2022	STATE OF ODISHA SUBRAT KUMAR NAYAK	ARIJEET MISHRA	//
		VS	VS	0
197	WP(C)/0025161/2022	UNION OF INDIA AJAYA KUMAR SAHOO	RAMESH CHANDRA SWAIN	//
		VS	VS	0
198	WP(C)/0025162/2022	STATE OF ODISHA BIJAYA KUMAR SAHOO	RAMESH CHANDRA SWAIN	//
		VS	VS	0
199	WP(C)/0025163/2022	STATE OF ODISHA NARAYAN CHANDRA NAYAK	RAMESH CHANDRA SWAIN	//
		VS	VS	0
200	WP(C)/0025164/2022	STATE OF ODISHA MAHANADI COALFIELDS LTD., ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
201	WP(C)/0025165/2022	TAPANESWAR PRADHAN BRUNDABAN SAMAL	KAMAL RAY	//
		VS	VS	0
202	WP(C)/0025166/2022	STATE OF ODISHA NILAMADHAB RATH	G.K.NANDA	//
		VS	VS	0
203	WP(C)/0025167/2022	STATE OF ODISHA HEMALATA JENA	TANMAY MISHRA	//
		VS	VS	0
204	WP(C)/0025168/2022	STATE OF ORISSA MAHANADI COALFIELDS LTD., ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0025169/2022	GOUTAM SAHOO GAUTAM KUMAR SINHA VS STATE OF ODISHA	SHYAMALENDU PATTNAIK VS	// // 0 //
206	WP(C)/0025170/2022	M/S. MAHA MAYA MACHINERY VS UCO BANK, KOLKATA	MANOJ KUMAR MOHANTY VS	// 0 //
207	WP(C)/0025171/2022	MAHANADI COALFIELDS LTD., ANGUL VS LAMBODAR SAHOO	DEBARAJ MOHANTY VS	// 0 //
208	WP(C)/0025172/2022	ASIM KUMAR DEBATA VS DEO, JAJPUR	SUJATA JENA VS	// 0 //
209	WP(C)/0025173/2022	SANJIT KUMAR DEO VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
210	WP(C)/0025174/2022	BHIKARI CHARAN MISHRA VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
211	WP(C)/0025175/2022	MAHANADI COALFIELDS LTD., ANGUL VS HARAMANI PRADHAN	DEBARAJ MOHANTY VS	// 0 //
212	WP(C)/0025176/2022	PRADYUMNA CHARAN PRADHAN VS UNION OF INDIA	SAROJ KUMAR DASH VS	// 0 //
213	WP(C)/0025177/2022	JAKUB NANDA VS THE STATE OF ODISHA	LALIT MOHAN NANDA VS	// 0 //
214	WP(C)/0025178/2022	MADHUMATI JENA VS SIBASIS JENA	GOKHA BEHERA VS	// 0 //
215	WP(C)/0025179/2022	PRATAP JENA VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0025180/2022	TAPAN KUMAR ROUTRAY VS REGIONAL PROVIDENT FUND COMMNR.-2	BHABANI SHANKAR DASPARIDA VS	// 0 //
217	WP(C)/0025181/2022	LIPEE PATNAIK VS REGIONAL PROVIDENT FUND COMMNR. 2, KEONJHAR	BHABANI SHANKAR DASPARIDA VS	// 0 //
218	WP(C)/0025182/2022	NAMITA PRADHAN VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
219	WP(C)/0025183/2022	SAGARIKA PRUSTY VS STATE OF ORISSA	SUBHANKAR ROUT VS	// 0 //
220	WP(C)/0025184/2022	DR. NANDITA BARIK VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
221	WP(C)/0025185/2022	SHIVARAM MEHER VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
222	WP(C)/0025186/2022	MURSALIM MOHAMMAD VS STATE OF ODISHA	RAJIV KU. MAHANTA VS	// 0 //
223	WP(C)/0025187/2022	SUSHILA SAHU VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //
224	WP(C)/0025188/2022	SUSHILA SAHU VS STATE OF ORISSA	VIJAY KAR VS	// 0 //
225	WP(C)/0025189/2022	MAHANADI COALFIELDS LTD., ANGUL VS JAYAKRISHNA SAHOO	DEBARAJ MOHANTY VS	// 0 //
226	WP(C)/0025190/2022	MAHANADI COALFIELDS LTD., ANGUL VS KAMINI SAHOO	DEBARAJ MOHANTY VS	// 0 //
227	WP(C)/0025191/2022	CHIEF EXECUTIVE OFFICER, TPWODL	PRASANTA KUMAR TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0025192/2022	PERMANENT LOK ADALAT, PUBLIC UTILITY SERVICE, SAMBALPUR SAGARIKA SATAPATHY	LALIT NARAYAN PATNAIK	//
		VS	VS	0
229	WP(C)/0025193/2022	SPECIAL SECY. TO GOVT. OF ODISHA HOME DEPT., ODISHA ANITA PRIYADARSINI NATH	BIREN SANKAR TRIPATHY	//
		VS	VS	0
230	WP(C)/0025194/2022	STATE OF ODISHA NIRVAYA ODISHA	SIDHARTH PRASAD DAS	//
		VS	VS	0
231	WP(C)/0025195/2022	STATE OF ODISHA SABITA SAHU	SIDHARTH PRASAD DAS	//
		VS	VS	0
232	WP(C)/0025196/2022	STATE OF ODISHA PREMANANDA DASH	PRABIR KUMAR RAY	//
		VS	VS	0
233	WP(C)/0025197/2022	STATE OF ODISHA NARAYAN ROUT	SUBIR PALIT	//
		VS	VS	0
234	WP(C)/0025198/2022	STATE OF ODISHA EXECUTIVE ENGINEER, BERHAMPUR ELECTRICAL DIVISION	MOHANTY	//
		VS	VS	0
235	WP(C)/0025199/2022	M/S. CHAKADOLA ICE AND MUSHROOM RANJIT KUMAR BAG	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
236	WP(C)/0025200/2022	STATE OF ODISHA SWAGAT CHHOTRAY	DIPTI RANJAN SWAIN	//
		VS	VS	0
237	WP(C)/0025201/2022	STATE OF ORISSA NARESH CHANDRA PAL	SITANSU MOHAN SINGH	//
		VS	VS	0
238	WP(C)/0025202/2022	STATE OF ODISHA MOHAMMAD IRSAD ANSARI	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0025203/2022	STATE OF ODISHA JAMI BABAJI VS	AMIT KUMAR NATH VS	// // ()
240	WP(C)/0025204/2022	THE AO CUM CEO, HDFC STANDARD LIC LTD.,NAHARASTRA JIBANANDA PRUSTY VS	SITANSU MOHAN SINGH VS	// // ()
241	WP(C)/0025205/2022	STATE OF ODISHA MADHUSMITA SWAIN VS	GOPAL PRASAD JENA VS	// // ()
242	WP(C)/0025206/2022	THE PRINCIPAL SECY. TO GOVT. HEALTH AND FAMILY WELFARE DEPT. BASANTA KUMAR SAHOO VS	ABHISHEK MOHANTY VS	// // ()
243	WP(C)/0025207/2022	STATE OF ODISHA JASOBANTA BEHERA VS	PRAVAT KUMAR NAYAK VS	// // ()
244	WP(C)/0025208/2022	STATE TRANSPORT AUTHORITY ODISHA LALIN KUMAR ROUTA VS	GOPAL PRASAD JENA VS	// // ()
245	WP(C)/0025209/2022	THE PRINCIPAL SECY. TO GOVT. AGRICULTURE DEPT. GOVT. OF ODISHA BIBHUTI SINGH VS	SITANSU MOHAN SINGH VS	// // ()
246	WP(C)/0025210/2022	STATE OF ODISHA RAMAKRUSHNA MOHAPATRA VS	SITANSU MOHAN SINGH VS	// // ()
247	WP(C)/0025211/2022	STATE OF ODISHA MANAS RANJAN SWAIN VS	SITANSU MOHAN SINGH VS	// // ()
248	WP(C)/0025212/2022	STATE OF ODISHA DINESH KUMAR TARAI VS	SITANSU MOHAN SINGH VS	// // ()
249	WP(C)/0025213/2022	STATE OF ODISHA JAGABANDHU SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0025214/2022	M/S BIVAB DEVELOPERS PVT. LTD., BBSR VS STATE OF ODISHA	AJAYA KUMAR MOHARNA VS	// () //
251	WP(C)/0025215/2022	NABA KISHOR MEHENA VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// () //
252	WP(C)/0025216/2022	PUSPALATA SETHI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// () //
253	WP(C)/0025217/2022	SUBASINI GHANA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// () //
254	WP(C)/0025218/2022	POOJA GUPTA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// () //
255	WPCRL/0000119/2022	BANAJA PANDA VS STATE OF ODISHA	VS	//0 () //
256	ABLAPL/0012247/2022	CHANDAN KARAN VS STATE OF ODISHA	B.N.MAHAPATRA VS	JAJPUR ROAD /482 /2022 () //
257	ABLAPL/0012248/2022	MUKESH MOHAPATRA @ LITU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /299 /2022 () //
258	ABLAPL/0012249/2022	BANTI GIRI VS STATE OF ODISHA	SARADA PRASAD DASH VS	GHAGARBEDA /81 /2021 () //
259	ABLAPL/0012250/2022	SHARAT NAYAK VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	BANAPUR P.S. /384 /2022 () //
260	ABLAPL/0012251/2022	SHAKTI SINGH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RUGUDI /76 /2022 () //
261	ABLAPL/0012252/2022	JASHUA NAYAK @ NAIK	ASHOK KUMAR MOHANTY	MAHILA P.S. BUXIBAZAR /6 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0012253/2022	PANCHANAN SAHU	JAGABANDHU SAHU	LOISINGHA(BOLANGIR) /300 /2022
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0012254/2022	MANJU NAYAK @ MANJULATA BEHERA	SUDEEP KUMAR SARANGI	CHANDAKA P.S. /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0012255/2022	BIJUNA @ AJAYA BEHERA	SRINIVAS MOHANTY	CHOUDWAR /391 /2022
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0012256/2022	PRASANNA BIDHAR	SABYASACHI MISHRA	JATNI P.S. /329 /2022
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0012257/2022	AKASH PRADHAN @ AKASH	ASWINI KUMAR MISHRA (3)	BOLAGARH P.S. /231 /2022
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0012258/2022	DANDAPANI @ DANDASI NAIK	MANORANJAN ACHARYA	SARANAKUL /56 /2005
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0012259/2022	SAKUNTALA MOHANTY	MANORANJAN PADHI	BHANDARIPOKHARI /332 /2022
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0012260/2022	SUBODHA BALIARSING	SUSANTA KUMAR LENKA	JATNI P.S. /316 /2022
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0012261/2022	PRAKASH DEHURY	MOHENDRA KUMAR MOHAPATRO	KISHORENGAR /59 /2022
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0012262/2022	RAJESH DAS	AMULYA RATNA PANDA	JAJPUR TOWN /79 /2021
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0012263/2022	NALIA PRUSTY	PRAKASH KUMAR BEURA	BANKI /268 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0012264/2022	STATE OF ODISHA PARAMANANDA BISWAL VS	PRAKASH KUMAR MISHRA VS	// BASTA /236 /2022 ()
274	ABLAPL/0012265/2022	STATE OF ODISHA SHEHNAZ PERWEEN VS	MANOJ KUMAR MALLICK VS	// MAHILA P.S.(BBSR) /119 /2022 ()
275	ABLAPL/0012266/2022	STATE OF ODISHA JAYANT KUMAR SAHOO VS	BIKASH CHANDRA PARIJA VS	// JAJPUR SADAR /235 /2022 ()
276	ABLAPL/0012267/2022	STATE OF ODISHA TIKI @ PRASANA KUMAR JENA VS	MANOJ KUMAR PANDA VS	// JATNI P.S. /132 /2014 ()
277	ABLAPL/0012268/2022	STATE OF ODISHA MIR BIKY VS	PRASHANTA KUMAR NAYAK VS	// SIMULIA /14 /2021 ()
278	ABLAPL/0012269/2022	STATE OF ODISHA BIRENDRA KUMAR BEHERA VS	ARJUNA CHARANA BEHERA VS	// AMBABHONA /181 /2022 ()
279	ABLAPL/0012270/2022	STATE OF ODISHA RUPADHAR MEHER VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /157 /2020 ()
280	ABLAPL/0012271/2022	STATE OF ODISHA MRUTAYNJAY PATRA VS	MONOMOY BASU VS	// SULIAPADA /50 /2020 ()
281	ABLAPL/0012272/2022	STATE OF ODISHA P. NARAYANA PATRO @ KAIRA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /206 /2022 ()
282	ABLAPL/0012273/2022	STATE OF ODISHA PRANAB KUMAR SAHOO @ PRANAB SAHU VS	JITENDRA SAMANTARAY VS	// CHAKAPADA PS /18 /2020 ()
283	ABLAPL/0012274/2022	STATE OF ODISHA PRASANTA KUMAR BALIARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BAGHAMARI /122 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0012275/2022	PRAKASH SAHOO @ PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	AIRPORT /278 /2022 () //
285	ABLAPL/0012276/2022	BANTI JENA @ HIMANSHU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SAHADEV KHUNTA /288 /2022 () //
286	ABLAPL/0012277/2022	PINTU SWAIN VS STATE OF ODISHA	SATYABRATA PANDA VS	BOUDH /237 /2022 () //
287	ABLAPL/0012278/2022	JYOTIRAJ PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /123 /2022 () //
288	ABLAPL/0012279/2022	PINTU SWAIN VS STATE OF ODISHA	SATYABRATA PANDA VS	BOUDH /237 /2022 () //
289	ABLAPL/0012280/2022	RAKESH MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	BOLAGARH P.S. /129 /2017 () //
290	ABLAPL/0012281/2022	SUDHIRA PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /239 /2022 () //
291	ABLAPL/0012282/2022	PRATAP CHANDRA DALEI @ PRATAP CHANDRA DALA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /20 /2020 () //
292	ABLAPL/0012283/2022	BISHAL BAGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /276 /2022 () //
293	ABLAPL/0012284/2022	SUBI BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /127 /2017 () //
294	ABLAPL/0012285/2022	PRATAP KUMAR SWAIN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /353 /2018 () //
295	ABLAPL/0012286/2022	ANKIT SINGH	MANAS KUMAR CHAND	DHANUPALI /359 /2022

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	ABLAPL/0012287/2022	STATE OF ODISHA SUVENDU PRADHAN	JULU KHANSAMA	// PLANTSITE /364 /2022
		VS	VS	()
297	ABLAPL/0012288/2022	STATE OF ODISHA DILLIP KUMAR DAS	UDIT RANJAN JENA	// KHANTAPADA /102 /2016
		VS	VS	()
298	ABLAPL/0012289/2022	STATE OF ODISHA SAMIR KUMAR BEHERA	SAMBIT SAMAL	// UDALA /284 /2022
		VS	VS	()
299	ABLAPL/0012290/2022	STATE OF ODISHA PRAMOD KUMAR BARAL	DEVASHIS PANDA	// MOTANGA /69 /2021
		VS	VS	()
300	ABLAPL/0012291/2022	STATE OF ODISHA MADHAB CHANDRA PRADHAN @ DINA	CHIRANJIB ROUT	// SAMAL /269 /2022
		VS	VS	()
301	ABLAPL/0012292/2022	STATE OF ODISHA KALIA @ ARBINDA PRADHAN	CHIRANJIB ROUT	// TALCHER TOWN /683 /2022
		VS	VS	()
302	ABLAPL/0012293/2022	STATE OF ODISHA NARAYAN CHANDRA ROUT	ARIJEET MISHRA	// KOREI /314 /2022
		VS	VS	()
303	ABLAPL/0012294/2022	STATE OF ODISHA JAHIRUN BIBI	ROHIT RANJAN RAY	// JANKIA P.S. /330 /2022
		VS	VS	()
304	ABLAPL/0012295/2022	STATE OF ODISHA N. SINETH STONE KHARA	BISWAJIT RANJAN TRIPATHY	// KAKIRIGUMMA /82 /2021
		VS	VS	()
305	ABLAPL/0012296/2022	STATE OF ODISHA BADU @ DUSMANT SAMAL	ADITI HOTA	// TALCHER TOWN /372 /2022
		VS	VS	()
306	ABLAPL/0012297/2022	STATE OF ODISHA BINOD KHORA	BISWAJIT RANJAN TRIPATHY	// / /0
		VS	VS	()

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FILING REPORT AS ON :23/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0012298/2022	STATE OF ODISHA JAYA KRUSHNA GOCHHAYAT @ KALIBUDHA VS	JAYANTA KUMAR MAJHI VS	// BASTA /226 /2022 ()
308	ABLAPL/0012299/2022	STATE OF ODISHA KRUSHNA KOLLAR VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /132 /2019 ()
309	ABLAPL/0012300/2022	STATE OF ODISHA SANJIB NAYAK VS	TUKUNA KUMAR MISHRA VS	// JEYPORE MAHILA /91 /2022 ()
310	ABLAPL/0012301/2022	STATE OF ODISHA JAYALAL GADTIA VS	SANTOSH KUMAR DASH VS	// PUINTALA /206 /2022 ()
311	ABLAPL/0012302/2022	STATE OF ODISHA ANTARYAMI KHATUA VS	PRAVASHA PUJAREE PARIDA VS	// BALIPATNA /217 /2022 ()
312	ABLAPL/0012303/2022	STATE OF ODISHA LAXMAN NAIK VS	SAROJ KUMAR DASH VS	// KANTABANIA PS /92 /2022 ()
313	ABLAPL/0012304/2022	STATE OF ODISHA SAUDAMINI SAHOO VS	SIDHARTH PRASAD DAS VS	// NAYAGARH SADAR /136 /2020 ()
314	ABLAPL/0012305/2022	STATE OF ODISHA MURALI GUPTA VS	RAJESH KUMAR MAHAPATRA VS	// NALCO /99 /2022 ()
315	ABLAPL/0012306/2022	STATE OF ODISHA DHAIAN BISWAL @ ANJAN KUMAR BISWAL VS	RAMDAS ACHARY VS	// SATYABADI /275 /2022 ()
316	ABLAPL/0012307/2022	STATE OF ODISHA BISWAJIT KHANDUALA VS	RAMDAS ACHARY VS	// NUAGAON /159 /2022 ()
317	ABLAPL/0012308/2022	STATE OF ODISHA JAGADISH DIP @ DEEP VS	KIRTAN BADHEI VS	// GAISILET /195 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :23/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0012309/2022	MIR IDRISH VS STATE OF ODISHA	BHARAT JALLI VS	DHARMASALA /530 /2022 () //
319	ABLAPL/0012310/2022	BAU @ HAREKRUSHNA MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAIRA /198 /2021 () //
320	ABLAPL/0012311/2022	MINATI DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	CHANDABALI /298 /2022 () //
321	ABLAPL/0012312/2022	PRADIPTA GAHAN VS STATE OF ODISHA	SESHADEV DASH VS	BARKOTE /205 /2021 () //
322	ABLAPL/0012313/2022	BIKASH SETHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /127 /2022 () //
323	ABLAPL/0012314/2022	RIYAZUDDIN KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	KHURDA MODEL /211 /2021 () //
324	ABLAPL/0012315/2022	KISHORE CHANDRA MAHARATHI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	BERHAMPUR TOWN /116 /2016 () //
325	ABLAPL/0012316/2022	KARTIK @ KARTIK CHANDRA BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SINGLA /167 /2022 () //
326	ABLAPL/0012317/2022	JIBARDHAN DEHURY VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /151 /2022 () //
327	ABLAPL/0012318/2022	DOLAGOBINDA BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SINGLA /167 /2022 () //
328	ABLAPL/0012319/2022	SUSANTA KUMAR MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	LAXMISAGAR P.S. /307 /2022 () //
329	ABLAPL/0012320/2022	SUBASH MEHER	SAMARENDRA BAHADUR	DHARUADIHI /97 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0012321/2022	SK. SAKHAWAT ALLI	JYOTSNAMAYEE SAHOO	PANIKOILI /167 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0012322/2022	DIPAK KUMAR MALLIK	SAMBEET PATTANAYAK	GOP /337 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0012323/2022	SUBASH CHANDRA SENAPATI @ SUBAS SENAPATI	SAMBEET PATTANAYAK	GOP /261 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0012324/2022	BINAY KUMAR NAYAK	SAMBEET PATTANAYAK	NIMAPADA /321 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0012325/2022	MANISHA MISHRA	MILAN KANUNGO	TARBHA /71 /2012
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0012326/2022	SABITA DEI	PRAVASHA PUJAREE PARIDA	BADAGODA P.S. /249 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0012327/2022	DEBARAJ SAHOO	BIJAY KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0012328/2022	DEBARAJ SAHOO	BIJAY KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0012329/2022	DAMODAR SAHOO	CHANDANA MISHRA	LAXMISAGAR P.S. /322 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0012330/2022	RAKESH HATHI @ HATISH RAKESH	RAMESH AGARWAL	DARGHA BAZAR /106 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0012331/2022	NATABAR PATI	RAMA CHANDRA RAY	CUTTACK VIGILANCE /44 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0012332/2022	STATE OF ODISHA SIDHARTH PRITAM MOHANTY VS	RAMESH KUMAR SAHU VS	// CUTTACK SADAR /420 /2022 ()
342	ABLAPL/0012333/2022	STATE OF ODISHA SURENDRA KUMAR SETHY VS	ARADA JENA VS	// PANIKOILI /213 /2022 ()
343	ABLAPL/0012334/2022	STATE OF ODISHA BIDYADHAR SAMAL VS	JAYANTA KUMAR BALA VS	// BARAMBA /49 /2000 ()
344	ABLAPL/0012335/2022	STATE OF ODISHA HRUSIKESH JENA VS	BYOMAKESH TRIPATHY VS	// OLATPUR /50 /2022 ()
345	ABLAPL/0012336/2022	STATE OF ODISHA SUBRAT PRADHAN VS	BHARAT BHUSAN ROUSTRAY VS	// barpalli /154 /2022 ()
346	ABLAPL/0012337/2022	STATE OF ODISHA SANGRAM KISHOR ROUT VS	ARIJEET MISHRA VS	// KOREI /314 /2022 ()
347	ABLAPL/0012338/2022	STATE OF ODISHA ARUNA KUMAR KHATOI @ SAKHI KHATOI VS	ABHAYA KUMAR PARIDA VS	// DELANGA /255 /2022 ()
348	ABLAPL/0012339/2022	STATE OF ODISHA CHAITANYA SWAIN VS	BYOMAKESH TRIPATHY VS	// RAMBHA (KHALLIKOTE) /398 /2022 ()
349	ABLAPL/0012340/2022	STATE OF ODISHA SANJAY KUMAR JETHI VS	ASHOK DAS VS	// //0 ()
350	ABLAPL/0012341/2022	STATE OF ODISHA DISHA DAS VS	SATYABRATA PANDA VS	// MATHILI /115 /2022 ()
351	ABLAPL/0012342/2022	STATE OF ODISHA SANTOSH KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// RAMBHA (KHALLIKOTE) /398 /2022 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0012343/2022	DHARANIDHARA @ DHARANI DAS VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	//0 () //
353	ABLAPL/0012344/2022	DHARANIDHARA @ DHARANI DAS VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	//0 () //
354	ABLAPL/0012345/2022	MD. FAIZULLAH KHAN @ FAYAJULLA KHAN VS STATE OF ODISHA	DAYANIDHI MISHRA VS	BADABAZAR /245 /2022 () //
355	ABLAPL/0012346/2022	BHAGABANA MEHER VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /113 /2022 () //
356	ABLAPL/0012347/2022	MINATI BISWAL @ MINATI BHUJABALA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BASELI SAHI PS /258 /2020 () //
357	ABLAPL/0012348/2022	ABHISHEK KHUNTIA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	NAYAPALLI P.S. /525 /2021 () //
358	CONTC(CPC)/0000155/2019	JYOTIRMAYEE RATH VS KALPANA BEHERA	B.K.NAYAK VS	// () //
359	CONTC(CPC)/0000156/2019	LAXMIPRIYA DAS @ MOHANTY VS KALPANA BEHERA, DEO, KENDRAPARA	B.K.NAYAK VS	// () //

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MISC CASES FILED on :23/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	15/2022 RVWPET(RPC)/52/2019	ANANDA KUMAR NANDA-MP	B.S.TRIPATHY
2	15/2022 RVWPET(RPC)/52/2019	ANANDA KUMAR NANDA-MP	B.S.TRIPATHY
3	20/2022 RVWPET(RP)/48/2019	PARMESH KUMAR JENA-MP	M/S.D.DEBADARSINI
4	83/2022 TRPCRL/83/2022	DIPTI RANJAN DASH-MP	DILIP KUMAR SAHU
5	153/2022 LAA/49/2022	RABINDRA KISHORE SRICHANDAN-MP	DEBASIS TRIPATHY
6	186/2022 CMAPL/485/2022	PRADEEP KUMAR PADHY-MP	ADV.
7	187/2022 CMAPL/404/2022	DEEPAK KUMAR NAYAK-MP	
8	188/2022 CMAPL/308/2022	HEMSAGAR BAIGA-MP	
9	223/2022 MATA/166/2019	SMRUTIMALA DASH-MP	M/S.D.MOHANTY
10	234/2022 CONTC/4441/2022	ASIM BARAN DEVANATH-MP	M/S.LAKSMIDHAR KABI, A.K.KAR
11	310/2022 RPFAM/234/2022	GANESWAR DASH-MP	DEBASAN DAS
12	311/2022 RPFAM/235/2022	SARADA PRASAD MISHRA-MP	DEBASIS TRIPATHY
13	346/2022 CRLMP/1050/2022	DILLIP KUMAR CHOUDHURY-MP	
14	347/2022 CRLMP/1550/2022	SUPRAVA MOHANTY-MP	
15	369/2022 WPC(OA)/375/2018	MAHENDRA KUMAR ROUT-MP	
16	596/2022 FAO/168/2022	PRAFFULA KUMAR JENA-MP	SRIKAR KUMAR RATH
17	597/2022 FAO/313/2022	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
18	598/2022 FAO/373/2022	BIJAYA KUMAR ROUT-MP	DAYANANDA MOHAPATRA
19	632/2022 CRLREV/404/2022	BIBHUTI BHUSAN PATEL-MP	BHOJARAJ SETH
20	966/2022 RSA/166/2018	MD.SAHID@SHAHID@SAHID HUSSAIN-MP	M/S.BIBEKANANDA BHUYAN
21	967/2022 RSA/166/2018	MD.SAHID@SHAHID@SAHID HUSSAIN-MP	M/S.BIBEKANANDA BHUYAN
22	968/2022 RSA/166/2018	MD.SAHID@SHAHID@SAHID HUSSAIN-MP	M/S.BIBEKANANDA BHUYAN
23	969/2022 RSA/296/2016	BIJAY SAMAL-MP	M/S.GAUTAM MISRA
24	989/2022 CMP/935/2022	SAUDAMINI SAHOO-MP	BANSHIDHAR BAUG
25	990/2022 CMP/936/2022	BINESH PRASAD SINGH-MP	SANTOSH KUMAR SAMANTARAYA
26	991/2022	BINESH PRASAD SINGH-MP	SANTOSH KUMAR SAMANTARAYA

27	CMP/936/2022 1062/2022 MACA/487/2022	PUJARANI DAS-MP	DHANANJAYA MUND
28	1063/2022 MACA/443/2022	DIVL. MANAGER,DO II, M/S. NATIONAL INSURANCE CO.	SUBRMP SATPATHY
29	1064/2022 MACA/845/2018	BRANCH MANAGER,RELIANCE G.I.CO.LTD.-MP	M/S.SUSBRAT SATPATHY
30	1065/2022 MACA/488/2022	SABITREE DALAI-MP	SUSANT KUMAR MOHANTY
31	1066/2022 MACA/488/2022	SABITREE DALAI-MP	SUSANT KUMAR MOHANTY
32	1067/2022 MACA/568/2016	CHANDRAMA PERISIKA-MP	M/S.RAMESH CH.PRADHAN
33	1087/2022 WPC(OAC)/3872/2017	T.RAJESH KUMAR RAO-MP	
34	1088/2022 WPC(OAC)/3873/2017	CHANDAN KUMAR DALEI-MP	
35	1089/2022 WPC(OAC)/3874/2017	KHIRAMANI BEHERA-MP	
36	1090/2022 WPC(OAC)/3875/2017	BINOJ KUMAR BISWAL-MP	
37	1091/2022 WPC(OAC)/3876/2017	MALAYA KUMAR PATEL-MP	
38	1092/2022 WPC(OAC)/3877/2017	PABITRA PARIDA-MP	
39	1093/2022 WPC(OAC)/1646/2016	PRAMOD KUMAR PADHIARY-MP	L.K MOHANTY
40	1094/2022 WPC(OAC)/3872/2017	T.RAJESH KUMAR RAO-MP	
41	1095/2022 WPC(OAC)/3873/2017	CHANDAN KUMAR DALEI-MP	
42	1096/2022 WPC(OAC)/3874/2017	KHIRAMANI BEHERA-MP	
43	1097/2022 WPC(OAC)/3875/2017	BINOJ KUMAR BISWAL-MP	
44	1098/2022 WPC(OAC)/3876/2017	MALAYA KUMAR PATEL-MP	
45	1099/2022 WPC(OAC)/3877/2017	PABITRA PARIDA-MP	
46	1100/2022 WPC(OAC)/179/2017	BALAKRUSHNA BEHERA-MP	
47	1594/2022 CRLA/641/2022	LIPU @ AJIT KUMAR BARIK-MP	
48	1684/2022 ABLAPL/10610/2022	KAILASH SAHU-MP	
49	1685/2022 ABLAPL/8766/2022	BIJAYA DALAI-MP	
50	1686/2022 ABLAPL/9554/2022	SK. SAMEER-MP	
51	1687/2022 ABLAPL/11044/2022	SATYA RANJAN BEHERA-MP	
52	1688/2022 ABLAPL/11681/2022	ASHISH KUMAR SAMAL-MP	
53	1689/2022 ABLAPL/7852/2022	KRUSHNA @ KRUSHNA CH. BEHERA-MP	BIJAYA KUMAR PARIDA
54	1690/2022 ABLAPL/10300/2022	JAYANARAYAN JAGADEV-MP	PURNA CHANDRA MOHAPATRA
55	1691/2022 ABLAPL/11271/2022	ANAND CHANDRA DAMBAL-MP	
56	1692/2022 ABLAPL/8840/2022	RASHMI REKHA MOHANTY-MP	
57	1693/2022 ABLAPL/8927/2022	KRUSHNA CHANDRA JENA-MP	

58	1694/2022 ABLAPL/9006/2022	PREETAM MOHANTY-MP	
59	1695/2022 ABLAPL/8946/2022	MANTU BISWAL-MP	
60	1696/2022 ABLAPL/8584/2022	TUNA BARAL-MP	SHILPA DUTTA
61	1697/2022 ABLAPL/8594/2022	GOUTAM DAS-MP	SHILPA DUTTA
62	1698/2022 ABLAPL/11550/2022	KISHOR LAL SONI @ KISHOR KUMAR SONI-MP	
63	1699/2022 ABLAPL/10142/2022	DINESH BAG-MP	
64	1700/2022 ABLAPL/11381/2022	RAJA GAHIR-MP	
65	1701/2022 ABLAPL/9452/2022	RAJENDRA JENA-MP	
66	1702/2022 ABLAPL/10754/2022	PRAMOD KUMAR BISWAL-MP	PRSANT KUMAR SAHOO
67	1703/2022 ABLAPL/8636/2020	ANUSUYA BEHERA-MP	
68	1704/2022 ABLAPL/11538/2022	PRAVAT SAHOO-MP	
69	1705/2022 ABLAPL/9514/2022	PRATAP KUMAR BALIARSINGH-MP	
70	1706/2022 ABLAPL/4195/2022	INDUMATI SAHOO-MP	
71	1707/2022 ABLAPL/4731/2022	AMAR BHAL-MP	
72	1737/2022 BLAPL/8746/2022	SURESH KUMAR PATTNAIK @ SURESH PATTNAIK-MP	JUGALA KISHORE PANDA
73	1738/2022 BLAPL/9372/2022	BENNELA UMASHAKAR @ V. UMA SHANKAR-MP	RAJIB LOCHAN PATTNAIK
74	1739/2022 BLAPL/7835/2022	SASHIKANTA RAJHANSA-MP	AMITABH PRADHAN
75	1740/2022 BLAPL/7561/2022	HENA SETHY-MP	AJIT KUMAR SAHOO
76	1741/2022 BLAPL/3676/2021	SANJEEB HIRA-MP	AMULYA RATNA PANDA M/S.SARBESWAR SAHOO A
77	1742/2022 BLAPL/2568/2022	FIROZ KHAN-MP	ADITI HOTA
78	1743/2022 BLAPL/9094/2022	AGASTI BEHERA-MP	PRAMOD CHANDRA SEJPADA
79	1744/2022 BLAPL/3181/2021	PUSPENDRA KUMAR SINGH-MP	ASHOK DAS
80	1745/2022 BLAPL/1425/2022	SATYAM PRADHAN-MP	SWARUP KUMAR PATNAIK
81	2142/2022 CRLMC/2108/2022	BIBHUTI RANJAN MOHANTY-MP	
82	2143/2022 CRLMC/1018/2020	CHANDRA SEKHAR MOHANTA-MP	SOUMYA MISHRA
83	2144/2022 CRLMC/2729/2022	RABINDRA NATH NAYAK-MP	SATYABRATA SUTAR
84	2145/2022 CRLMC/2732/2022	CHANDRA SEKHAR MISHRA-MP	UMA CHARAN MISHRA
85	2146/2022 CRLMC/2734/2022	SATYA PRAKASH MOHANTY@BUBU MOHANTY-MP	SUMIT SHEKHAR PATTANAIAK
86	2147/2022 CRLMC/2736/2022	NIHAR RANJAN DAS-MP	SUKANTA KUMAR NAYAK
87	2148/2022 CRLMC/2738/2022	DURGASI KESAB RAO-MP	S.S. RAO
88	2149/2022 CRLMC/1705/2020	DR. MANVEEN KAUR-MP	BUDHADEV ROUSTRAY
89	2150/2022	PRATIMA SETHI-MP	SIDHESWAR RATH

90	CRLMC/2740/2022 2151/2022	SANKAR PRUSTY-MP	BASANTA KUMAR DAS
91	CRLMC/2741/2022 3108/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
92	WA/1270/2022 3109/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
93	WA/1270/2022 3110/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
94	WA/1272/2022 3111/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
95	3112/2022 WA/613/2022	ANGUL SUKINDA RAILWAY LTD.-MP	SUSANTA KUMAR DASH
96	13235/2022 WP(C)/25104/2022	SATYA NARAYAN SASMAL-MP	BIKRAM PRATAP DAS
97	13236/2022 WP(C)/25105/2022	UMAKANTA RATH-MP	BIKRAM PRATAP DAS
98	13237/2022 WP(C)/25106/2022	KRUSHNA CHANDRA BEJA-MP	BIKRAM PRATAP DAS
99	13238/2022 WP(C)/16737/2022	PINKI KUSHAL-MP	ANIMA KUMARI DEI
100	13239/2022 WP(C)/24478/2022	KAILASH CHANDRA BISWAL-MP	RAKESH BEHERA
101	13240/2022 WP(C)/25109/2022	M/S KANDOI TRANSPORT LTD., CUTTACK-MP	UPENDRA KUMAR SAMAL
102	13241/2022 WP(C)/29569/2020	NARESH PRASAD SINGH-MP	L.K.MOHANTY
103	13242/2022 WP(C)/25117/2022	SANTOSH KUMAR PATRA-MP	SAMIR KUMAR MISHRA
104	13243/2022 WP(C)/25119/2022	RAJ KISHOR SUR-MP	SATYA RANJAN MULIA
105	13244/2022 WP(C)/13446/2017	KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION-KERALA	SUSANTA KUMAR DASH
106	13245/2022 WP(C)/25121/2022	BRUNDEBATI KUMBHAR-MP	SANGRAM KUMAR SINGH
107	13246/2022 WP(C)/25122/2022	NIRAN HARIJAN-MP	SADASIVA PATRA 1
108	13247/2022 WP(C)/25123/2022	KALPANA JENA-MP	SANTOSH KUMAR DWIVEDY
109	13248/2022 WP(C)/25124/2022	NARAYAN LAL-MP	RAJENDRA KUMAR PRADHAN
110	13249/2022 WP(C)/25125/2022	ARUN KUMAR SIAL-MP	SANGRAM KUMAR SINGH
111	13250/2022 WP(C)/25126/2022	TRUPTIMAI BEHERA-MP	SANGRAM KUMAR SINGH
112	13251/2022 WP(C)/25130/2022	SABITA BISWAL-MP	BIBEKANANDA BHUYAN
113	13252/2022 WP(C)/25137/2022	P.KUMAR-MP	SUMAN MOHANTY
114	13253/2022 WP(C)/25138/2022	SASMITA MOHAPATRA-MP	SUSHANTA KUMAR JOSHI
115	13254/2022 WP(C)/9671/2021	PRAMOD KUMAR PADHI-MP	ANJAN KUMAR BISWAL
116	13255/2022 WP(C)/25140/2022	RAGHUNATH PATRA-MP	ASHOK PATTANAIAK
117	13256/2022 WP(C)/36628/2021	NABA KISHOR PANDA-MP	SUSANTA KUMAR TRIPATHY
118	13257/2022 WP(C)/18695/2019	DR.BIJAY KUMAR BEHERA-MP	
119	13258/2022 WP(C)/14323/2022	GYANENDRA JENA-MP	
120	13259/2022 WP(C)/1995/2016	STATE OF ODISHA-MP	

121	13260/2022 WP(C)/25151/2022	SARPANCH, BARANDUA GRAMPANCHAYAT, BHADRAK	DEBBA KUMAR RATH
122	13261/2022 WP(C)/5526/2015	MD.HARUN RASID-MP	M/S.HEMANTA KU.MUND
123	13262/2022 WP(C)/5527/2015	MD.HARUN RASID-MP	M/S.HEMANTA KU.MUND
124	13263/2022 WP(C)/19446/2022	SAMILATA PRADHAN-MP	AMITAV DAS
125	13264/2022 WP(C)/9914/2003	EKADUSI MIRDHA-MP	M/S.TANMAY MISHRA,S.DAS,A.MISHRA,J.SAHOO,S.S.
126	13265/2022 WP(C)/25156/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
127	13266/2022 WP(C)/25156/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
128	13267/2022 WP(C)/25158/2022	SAROJINI PANDA-MP	SATYARANJAN MOHAPATRA
129	13268/2022 WP(C)/25164/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
130	13269/2022 WP(C)/25164/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
131	13270/2022 WP(C)/35641/2021	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
132	13271/2022 WP(C)/25167/2022	HEMALATA JENA-MP	TANMAY MISHRA
133	13272/2022 WP(C)/25168/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
134	13273/2022 WP(C)/25168/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
135	13274/2022 WP(C)/25170/2022	M/S. MAHA MAYA MACHINERY-MP	MANOJ KUMAR MOHANTY
136	13275/2022 WP(C)/25169/2022	GAUTAM KUMAR SINHA-MP	SHYAMALENDU PATTNIAIK
137	13276/2022 WP(C)/25171/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
138	13277/2022 WP(C)/25171/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
139	13278/2022 WP(C)/25081/2022	MINATILATA PANI-MP	SATYA NARAYAN MISHRA 4
140	13279/2022 WP(C)/25173/2022	SANJIT KUMAR DEO-MP	SESHDEV DASH
141	13280/2022 WP(C)/25175/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
142	13281/2022 WP(C)/25175/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
143	13282/2022 WP(C)/25177/2022	JAKUB NANDA-MP	LALIT MOHAN NANDA
144	13283/2022 WP(C)/1646/2018	SHYAM SUNDAR DAS-MP	M/S.GOPAL KRUSHNA MOHANTY
145	13284/2022 WP(C)/25178/2022	MADHUMATI JENA-MP	GOKHA BEHERA
146	13285/2022 WP(C)/25179/2022	PRATAP JENA-MP	SOMADARSAN MOHANTY
147	13286/2022 WP(C)/23663/2022	BINAPANI SENAPATI-MP	G.P.DUTTA
148	13287/2022 WP(C)/25182/2022	NAMITA PRADHAN-MP	SUBHANKAR ROUT
149	13288/2022 WP(C)/25183/2022	SAGARIKA PRUSTY-MP	SUBHANKAR ROUT
150	13289/2022 WP(C)/25184/2022	DR. NANDITA BARIK-MP	S.K.SAMAL
151	13290/2022 WP(C)/25185/2022	SHIVARAM MEHER-MP	SUBHANKAR ROUT
152	13291/2022	SUSHILA SAHU-MP	VIJAY KAR

153	WP(C)/25188/2022 13292/2022	SUSHILA SAHU-MP	VIJAYA KAR
154	WP(C)/25187/2022 13293/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
155	WP(C)/25189/2022 13294/2022	CHIEF EXECUTIVE OFFICER, TPWODL-MP	PRASANTA KUMAR TRIPATHY
156	WP(C)/25191/2022 13295/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
157	WP(C)/25189/2022 13296/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
158	WP(C)/25190/2022 13297/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
159	WP(C)/25190/2022 13298/2022	EXECUTIVE ENGINEER, BERHAMPUR ELECTRICAL DIVISION, BONGALPUR-MP	DEBARAJ MOHANTY
160	WP(C)/25198/2022 13299/2022	NARAYAN ROUT-MP	SUBIR PALIT
161	WP(C)/25197/2022 13300/2022	RANJIT KUMAR BAG-MP	PRABODHA CHANDRA NAYAK
162	WP(C)/25199/2022 13301/2022	BASANTA KUMAR DASH-MP	ABHIRAM SWAIN
163	WP(C)/2296/2021 13302/2022	SWAGAT CHHOTRAY-MP	DIPTI RANJAN SWAIN
164	WP(C)/25200/2022 13303/2022	TAPAN KUMAR MOHANTY-MP	ABHIRAM SWAIN
165	WP(C)/2298/2021 13304/2022	PRAVAT KUMAR MISHRA-MP	
166	WP(C)/10572/2022 13305/2022	JAMI BABAJI-MP	AMIT KUMAR NATH
167	WP(C)/25203/2022 13306/2022	SRI BALADEV JEW BIJE HANUMAN JEW TEMPLE-MP	PIYUSH KUMAR MISHRA
168	WP(C)/16285/2022 13307/2022	M/S BIVAB DEVELOPERS PVT. LTD., BBSR-MP	AJAYA KUMAR MOHARNA
169	WP(C)/25214/2022 13308/2022	POOJA GUPTA-MP	PRAFULLA KUMAR RATH
	WP(C)/25218/2022		